GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 2571 ANSWERED ON 19.12.2023

MOVABLE ASSETS OF PUBLIC SECTOR

2571. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

(a) whether it is a fact that a consortium was allowed to sell the movable assets of public sector Mining and Allied Machinery Corporation (MAMC) based in Durgapur and develop industrial park to encourage the local designers and original equipment markets;

(b) if so, the present status of the scheme or projects and function of the consortium therefor; and

(c) the details of proposals of the Government with the plants and residential lands of closed units and their development therein and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) to (c): Mining and Allied Machinery Corporation Limited (MAMC) being a sick company, was referred to BIFR in 1992 and on the basis of the recommendations of BIFR, Hon'ble High Court of Calcutta had passed an order dated 16.05.2002 for its winding up and appointed an Official Liquidator (OL) for disposal of all the assets of the company. The OL had taken over all the assets for disposal, those became final with the Calcutta High Court's order dated 11.06.2011 for selling the assets to a consortium comprising Coal India Limited (CIL), Damodar Valley Corporation (DVC) and Bharat Earth Movers Limited (BEML).
